

1	2	3	4
20.	Rajasthan	Rs. 44.00 p.d. (19.11.97)	Single rate for all employment.
21.	Sikkim	Nil	Minimum Wages Act, 1948 is yet to be extended and enforced.
22.	Tamil Nadu	Rs. 22.40 to* Rs. 79.00 p.d. (1.4.97)	Rates vary from employment to employment (according to zones)
23.	Tripura	Rs. 17.70 to* Rs. 36.00 p.d. (29.8.96)	Rates vary from employment to employment (according to zones)
24.	Uttar Pradesh	Rs. 42.02 to* Rs. 64.21 p.d. (31.10.96)	Rates vary from employment to employment (according to zones)
25.	West Bengal	Rs. 25.47 to* Rs. 72.00 p.d. (25.7.96)	Rates vary from employment to employment (according to zones)
26.	Andaman & Nicobar	Rs. 37.00 to Rs. 40.00 p.d. (15.8.94)	Rates vary from employment to employment (according to zones)
27.	Chandigarh	Rs. 58.06 p.d. to* Rs. 60.15 p.d. (4.11.95)	Single rate for all employment Except Agriculture.
28.	Dadra & Nagar Haveli	Rs. 35.00 to Rs. 40.00 p.d. (18.5.95)	Rates vary from employment to employment (according to zones)
29.	Daman & Diu	Rs. 35.00 p.d. (19.5.95)	Single rate for all employment.
30.	Delhi	Rs. 74.50 p.d.* (15.2.94)	Single rate for all employment.
31.	Lakshdweep	Rs. 41.46 p.d. (1.1.96)	Single rate for all employment.
32.	Pondicherry	Rs. 19.25 to* Rs. 40.20 p.d. (24.7.95)	Rates for agricultural workers.
II.* Central Government		Rs. 39.51 to* Rs. 71.04 p.d. (12.7.94)	Rates vary from employment to employment (according to areas) Except agriculture.

Note : 1. \*Indicates the provision of Variable Dearness Allowance alongwith minimum rates of wages.  
2. Figure in bracket under column (3) indicate the date of revision for the last revised scheduled employment.

#### Anti-Indian Activities

6076. SHRI SHANKAR PRASAD JAISWAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Madrasan ki aad main" appearing in "The Panchjanya Magazine" dated June 14, 1998; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) Central Government is keeping a close watch over such activities in consultation with the concerned State Government.